

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 737/2001

New Delhi this the 22nd day of March, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

1. Shri Mukesh Kumar
S/o Shri Nanak Chand
R/o C-93, Sarojini Nagar
New Delhi-110 023.

2. Shri Jagat Pradeep
S/o Nanak Chand
R/o C-93, Sarojini Nagar
New Delhi-110 023.

... Applicants

(By Shri J.N. Prasad, Advocate)

-versus-

1. Chief Secretary
Government of N.C.T. of Delhi
5, Sham Nath Marg
Delhi-110 054.

2. Director General of Home Guards
Directorate of Home Guards
and Civil Defence
Nishkam Sewa Bhavan
Raja Garden
New Delhi-110 027

... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

According to Shri J.N. Prasad, the learned advocate appearing for the applicants, certain mistakes have crept in the present OA. A prayer is accordingly made to withdraw the OA with liberty to file the same afresh. Prayer made is granted.

(Govindan S. Tampli)
Member (A)

(Ashok Agarwal)
Chairman

/sns/